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## Madhya Pradesh Land Utilization Laws Repealing Act, 1961 28 of 1961

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# Madhya Pradesh Land Utilization Laws Repealing Act, 1961 28 of 1961

An Act to repeal certain enactments in force in the State. But it enacted by the Madhya Pradesh Legislature in the Twelfth Year of the Republic of India as follows: - 1. Received the assent of the Governor on 27-9-1961; assent first published in the "Madhya Pradesh Gazette" Extraordinary on 3-10-1961.

#### 1. Short Title :-

This Act may be called the Madhya Pradesh Land Utilization Laws Repealing Act, 1961.

### 2. Repeal Of Certain Enactments :-

The enactments specified in the Schedule are hereby repealed.

## SCHEDULE 1 The Schedule (See Section 2)

Year	No.	Enactments
(1)	(2)	(3)
1950	38	The Madhya Bharat Land Utilization Act, Samvat 2007.
1947	V	The United Provinces Land Utilization Act (1947), as extended to the former Bhopal State by Government of India, Ministry of States Notification No. 136-J, dated the 3rd November, 1950.
1954	XXII	The Rajasthan Agricultural Lands Utilization Act, 1954.